

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10047/2020

ASSOCIATION OF KARVY INVESTORS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.52033/2020-STAY APPLICATION and IA No.52035/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.52034/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 16-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE B.R. GAVAIFor Petitioner(s) Mr. Srijan Sinha, Adv.
Mr. Ashwarya Sinha, AOR
Mr. Himanshu Chaubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay, if any, is condoned.

Issue notice.

Status *quo*, as of today, with respect to the pending applications, shall be maintained in the meanwhile.(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS(NISHA TRIPATHI)
BRANCH OFFICER